- (e) to what extent the requirements of the thermal stations in Andhra Pradesh have been met; and
- (0 the reasons for not supplying sufficient coal to these stations?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) Yes, Sir. A note dated 10th September, 199S was received from the Government of Andhra Pradesh stating that the allocation of 1 million tonnes of coal allotted by the Standing Linkage Committee (SLC) for the power houses owned by Andhra Pradesh State Electricity Board (APSEB) for the quarter July—September, 1995 needs to be augmented to 1.35 million tonnes per month for the quarter October—December, 1995.

(b) to (0 The long-term linkages accorded to 5 power stations of APSEB are for supply of 11.68 million tonnes of coal per annum. This calls for an average supply of 9.7 lakh tonnes of coal per month. However, keeping in view the request made by Government of Andhra Pradesh, allotments totalling to 10.95 lakh tonnes per month were sanctioned for the APSEB power houses for the quarter October-December, 1995. The matter was further reviewed and another additional allotment of 1.5 lakh tonnes (over and above the approved linkage for the quarter October— December, 1995) was given for the Muddanur Thermal Power Station of APSEB for the period November-December, 1995.

The allotment for the power houses of APSEB was further increased to 12.90 lakh tonnes/month for the quarter January—March, 1996.

Month-wise total despatches made to five power houses of APSEB from September, 1995 to May 1996 as well as the % satisfaction vis-a-vis average monthly long term linkages were as follows:

Month	Actu	al supply of	% Satisfaction
	coal made to power		vis-a-vis average
	houses of APSEB		monthly long-term
(in lakh tonnes)		linkage	
1		2	3
Septem	ber, 95	9.90	102%
October	r, 95	8.69	90%

1	2	3
November, 95	9.37	97%
December, 95	12.59	130%
January, 96	14.13	146%
February, 96	12.82	132%
March, 96	15.14	156%
April, 96	13.76	142%
May, 96	12.98	134%

(Data provisional)

The actual supplies of coal to the power houses of APSEB had been substantially higher than the long-term linkages given to these power houses except for the months of October and November, 95. In these two months, the level of coal supplies could not be maintained to the desired level due to an illegal strike called and supported by extremist elements in the Singareni Collieries Company Limited, which is a public sector undertaking under the Government of Andhra Pradesh.

## Awarding of tenders by Railways

- 114. SHRI SANJAY DALMIA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government's attention has been drawn to the news item captioned "firms cry foul over Railways awarding of tenders" published in The Economic Times' dated April 15, 1995;
  - (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) Open tenders for manufacture and supply of 1.8 lakh tonnes of High Tension Steel Wires of various types were invited by the Railway Board and opened on 8.11.94. Offers were to be considered from only ISI/BSI approved suppliers. Out of the 41 tenders, 22 were found to satisfy the eligibility criteria.

As per the approval of competent authority the full quantity of 1.8 lakh MTs was distributed among 22 eligible manufacturers at the lowest rate received in the open call of tenders.

M/s Indian Steel Wires & Products Ltd., Jamshedpur, petitioned the Delhi High Court that the quantity offered to them was too less and the railway should enahance the same since their rate was the lowest.

Subsequently the case was mutually settled and M/s 1SWP withdrew their petition from the High Court, Delhi.

Railway Board had given another chance to those tenderers who were not ISI/ESI approved at the time of opening of tender to get themselves approved by ISI/BSI within a stipulated period, if they were interested and then approach the Railway Board for placement of the orders. Five such firms had approached Railway Board subsequently after obtaining ISI/BSI certificates, for placement of the orders. Their requests were considered and orders for supply of HTS '«ire were placed on them also.

Thus, all the grievances of the tenderers who had participated in the subject tender have been redressed.

## Allotment of Residential Flats to Government servants by DDA

- 115. SHRI O.P. KOHL!: Will the Minister of URBAN AFFAIRS EMPLOYMENT be pleased to state:
- (a) whether many Government servants had registered themselves for allotment of residential flats with the DDA in 1979 while being in service;
- (b) whether many of those registrants who are due to retire during 1996 and 1997 have not yet been allotted the flats;
- (c) if so, whether there is any proposal to permit such government servants to retain the government accommodation on normal rental basis till the time flats are allotted to them;
- (d) if not, the reasons and the justifications therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) and (b) DDA has reported that many applicants, including

Government employees, have registered themselves under its New Pattern Registration Scheme, 1979. All the registrants are treated on equal footing and no\* separate record in respect of Government employees registered under the Scheme has been maintained by DDA.

- (c) No, Sir.
- (d) There is acute shortage of general pool accommodation for eligible and serving Government employees. Retention of accommodation by retired Government employees for indefinitely long period will further aggravate the position.

## विदेशों में अध्ययन कर रहे भारतीय छात्र

- 116. श्री अगन्ताच सिंह: क्या मानव संसाधन विकास मंत्री यह बताने की क्या करेंगे कि:
- (क) विश्व क<sup>े</sup> किन-किन देशों में भारतीय छात्र अध्ययन कर रहे हैं और इसका ब्यौरा क्या है:
- (ख) उनमें से अनुसूचित जाति तथा अनुसूचित जनजाति संवर्गों के छत्रों की देश-वार संख्या कितनी है;
- (ग) विदेशों में छात्रों को अध्ययन हेत् भेजने के लिए सरकार द्वारा कौन-से मापदंड अंपनाये गये हैं और उसका विस्तृत ब्यौरा क्या है?

मानव संसाधन विकास मंत्रालय में शिका विचान में राष्य मंत्री (श्री मुही राम सैकिया): (क) और (ख) अधिकतर सभी छात्र विदेशों में अध्ययन के लिए स्वयं जाते हैं। ये विदेशों में प्रवेश के लिए शैक्षिक संस्थानों से तथा बीजा के लिए सम्बंधित विदेशी मिशनों से सीधे ही संपर्क करते हैं। अत: विदेशों में अध्ययन कर रहे भारतीय छात्रों की सही सूचना उपलब्ध नहीं है।

(ग) कुछ देश अपने ही शैक्षिक संस्थानों में पढ़ रहे भारतीय छात्रों को छात्रवृत्तियां प्रदान करते हैं। मानव संसाधन विकास मंत्रालय (शिक्षा विभाग) इनके चयन से सम्बद्ध है।वर्ष 1995-96 के दौरान 110 छात्र 11 देशों में अध्ययन के लिए गए।

## कीयले का उत्पादन

- 117. श्री इकबाल सिंह: क्या कोयला मंत्री यह बताने की कृपा करेंगे कि:
  - (क) देश में कोयला खानों का ब्यौरा क्या है;